

Annexure-7

Name of the corporate debtor: Innovative Tyres & Tubes Limited; Date of commencement of CIRP: 28.03.2022; List of creditors as on: 09.07.2022

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|--|------------|---------------------------|----------------|---------------------------|---------------------------|------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | | | | | |
| 1 | DEEC Monitoring Cell, Nhava Sheva-II, JNCH | - | 08-04-2022 | 34,04,14,342 | 34,04,14,342 | Unsecured Government Dues | NO | - | - | - | - | - |
| 2 | Assistant Commissioner, Central Goods and Service Tax & Central Excise, Division-II Halol, Vadodara-II Commissionerate | - | 11-04-2022 | 5,05,28,127 | 5,03,18,750 | Unsecured Government Dues | NO | - | - | - | 2,09,377 | - |
| 3 | ESI Corporation (Ministry of Labour & Employment, Government of India) | - | 28-04-2022 | 1,31,426 | 1,31,426 | Unsecured Government Dues | NO | - | - | - | - | - |